SHRI F. A. AHMED: I have already said that most of the States have undertaken the revison of their Famine Codes. If in any State that modification has not taken place, if the hon. Member would point it out to me, I shall draw their attention to that aspect of the question (Interruption).

So far as the allegation of starvation deaths is concerned, particularly relating to Rajasthan and West Bengal, these alletions have been made from time to time, and all these allegations were referred to the State Government concerned, and on enquiry, no case of such starvation deaths has been established so far. (Interruption) The hon. Member has read out a telegram. If he sends a copy of the telegram to me, I shall again enquire into it and ascertain how far the facts as alleged are correct. In the statement which was placed before the House, in April the detailed position was given. After that, there has been the southwest monsoon which started very well. Butthere was a dry spell in July. But in August the monsoon has been fairly widespread all over the country, except in the southern part of Bihar and some portion of Mysore. From the indications before us, during the last four years, this year's monsoon is perhaps the best. I have map from which hon, members will be able to compare the monsoon this year and during the last four years.

SHRI K. LAKKAPPA: He is reading all incorrect statistics.

SHRI F. A. AHMED: I have to read the record which has been carefully prepared. (Interruptions).

So far as demand for help from States is concerned, for the current year 1970-71, we have not till now received any demand from any State. When it comes, we shall look into it.

SHRI RAJASEKHARAN: We would request you to allow a discussion on this and fix some time for it.

MR. SPEAKER: You never send any motion and you stand up like this!

12.31 hrs.

RE. FLAG HOISTING CERE-MONY AT THE RED FORT

SHRI R. K. AMIN (Dhandhuka): I seek your permission, Sir, to raise an important matter. On the 15th August, during the flag hoisting ceremony at the Red Fort, one grave mistake was committed by the Prime Minister. She did not unfurl the flag. In stead of her, an Air official unfurled the flag. (Interruptions) This demands an explanation from the Prime Minister. She must express regret to the House.

SHRI RANGA (Srikakulam): THE Prime Minister has no right to perform this function. It is the privilege of the President. I protested against it ten years ago and ever since that time I have been boycotting this function.

SHRI. R. K. AMIN: when there was some mistake in the introduction of the Finance Bill, we were all summoned to meet at 10 o'clock in the night. Similarily, are you going to have that ceremony again? (Interruptions).

श्री ग्रटल बिहारी वाजपेयी: (बलरामपुर) अध्यक्ष महोदय, यह बड़ा गम्भीर मामला है। मुफे ताज्जुब है समाचार-पत्रों में खबर बाने के बाद भी त तो इसका खण्डन किया गया ग्रीर न इससे जो देश में बेचैनी पैदा हुई है उसको दूर करने का प्रयत्न किया गया। यदि यह सस्य है कि प्रधान मन्त्री के पहुंचने में देर हुई यी तो सरकार की तरफ से खेद प्रकट किया जाना चाहिए। मैं समफता हूं सुरक्षा मत्री यहां पर हैं, वे कुछ कहना चाहेंगे। (ध्यवधान)

श्री कंबर स्नाल गुप्त (दिल्ली सदर): मैं भी कुछ बताना चाहता हूँ, मैने वह देसा है। ...(व्यवस्था)...

प्रतिरक्षा मंत्री (श्री जगजीवन राम): मैं जो हालत हुई थी, उसको सदन के सामने रख देना चाहता हैं। प्राइम मिनिस्टर और मैं नीचे सीढी के पास समय से पहले पहुंचे थे। वहां पर हम कुछ देर खड़े रहे। (ध्यवधान) .. ऊपर भी हम समय से पहले पहुंचे थे। रोस्ट्रम पर जाने के पहले थोड़ी देर वहां भी खड़े रहे, हो सकता है ग्राधा मिनट खंडे रहे हों। ठीक सात बजकर साढे 29 मिनट पर प्रधान मंत्री रोस्ट्रम पर पहुंच गईं। गार्ड कमान्डर आ फिसर जिसको यह इन्स्टक्शन्स, हिदायतें थीं कि वहां पहुंचने के आधा मिनट बाद प्राइम मिनिस्टर भंडा फह-रायेंगी और तब वह सलामी देगा श्रीर तब उन का भाषरा होगा। घबराहट में या नवंसनेस में जो भी कहिए उन्होंने, अफसर ने, प्राइम मिनिस्टर के पहुंचते ही सलामी दी। (व्यवधान) जो स्थिति है वह मैं आपके सामने रख रहा है, उसका अर्थ बाद में ग्राप जो भी चाहें, आप लगा सकते हैं।...(व्यवधान) उन्होंने सलामी देदी साढे 29 मिनट पर। उसके बाद एक आ फिसर पीछे खडा था उसने देखा कि फंडा नहीं फहरा तो उसने भंडा फहरा दिया। प्राइम मिनिस्टर ने घूम कर देखातो भण्डेकी रस्सी को बांध दिया।.. (व्यवधान)...

श्री कंवर लाल गुप्त : अध्यक्ष महोदय, मैं ने देखा है। यह बात सही है कि जन मन गण पहले शुरु हो गया और प्राइम मिनिस्टर ने भण्डा बाद में फहराया । (स्यवधान) ... इसकी इंक्वारी होनी चाहिए। (व्यवधान)...

श्री जगजीवन राम : इंस्वयारी कराने के बाद ही मैं यह कह रहा हूं। मैंने उस बात को छिपानेकी कोई कोशिश नहीं की है। (व्यवधान)...

जो बात हुई थी वही सदन के सामने रक्ष दी है।... (स्यवधान)

MR. SPEAKER: Some officer made mistake which was made up.

SHRI R. K. AMIN: Are you going to have the ceremony again?

SHRI S. M. BANERJEE (Kanpur): Members of the Syndicate boycotted the function...(interruptions)

DR. RAM SUBHAG SINGH (Buxer) : CPI is part of Indira Gandhi. You are in the pocket of Indira Gandhi (interruptions)

SHRI RANGA (Srikakulam) : She has no right to be there because she is a politician.....(interruptions)

SHRI BAL RAJ MADHOK (South Delhi): Sir, I want to make a submission. On the 15th August, while the national flag was being unfurled in Red Fort the same national flag was being burnt by CPI and CPM in some parts of our country. we going to show respect to our national flag in this manner? So, this House should resolve that all those people who dishonour the national flag and those who connive at it must be condemned.

श्री शिव चन्द्र भा (मधुबनी) : अध्यक्षी महोदय, 15 भगस्त की बात यहां पर उठाई गई है। मैं भी वहां पर मौजूद था इसलिए मुक्तेभी एक मिनट कहने का मौका दिया जाये।...(व्यवधान)...

SHRI RANDHIR SINGH (Rohtak): Those who have burnt the national flag must be condemned in unequivocal terms... (ब्यब्धान)

12.37 hrs.

PAPERS LAID ON THE TABLE NOTIFICATIONS UNDER MONOPOLIES AND RESTRACTIVE TRADE PRAC-TICES ACT,1969, AND COM-PANIES ACT, 1956

THE MINISTER OF COMPANY AFFAIRS (SHRI BAGHUNATH REDDY): I beg to lay on the Table-

(1) A copy each of the following Notifications . (Hindi and Engish